

Declaration of Assets and Liabilities

Year 2025-2026

I, SUNIL KUMAR I, Son of BHUPENDRA NARAYAN YADAV, aged 56 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as ~~Assistant~~ section officer of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Bindu bharati	Dependant-1 Name Abhay kumar	Dependant-2 Name Anuj kumar	Dependant-3 Etc. Name
(i)	Cash	20000/-	10000	6000	5000	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	130000/- DEPOSIT SAVING SBI B.V.M, PATNA	6000/- DEPOSIT SAVING, CANARA BANK	50000/- POST OFFICE	19000	NIL.
(iii)	Bonds, Debentures and Shares in companies	1000/-	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC OF 250000/- PREMIUM (12130) PER ANNUM LIC OF 300000/- PREMIUM (19000) PER ANNUM POSTAL SAVINGS (12000) PER ANNUM	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	HONDA SP 125 OF REG NUMBER - BR01HX9724	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	10 gms. GOLD OF 140000/-	130 gms. GOLD OF 1800000/-	15 gms. GOLD OF 200000/-	15 gms. GOLD OF 200000/-	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 KATHHA 8 DHUR OF 25 LAC	NIL.	NIL.	NIL.	NIL.

Sunil Kumar

(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 17.02.2024
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2024-2025 RS - 95,817/- PAN No.- BZQPK4880A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

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C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

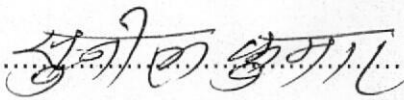
Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: SUNIL KUMAR 1

Place: PATNA

Designation: SECTION OFFICER

Date: ..13.02.2026

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.